

Central Administrative Tribunal
Principal Bench

OA No. 3874/2014

New Delhi, this the 21st day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Mange Ram, Age 52 years,
S/o Shri Chander Bhan,
Painter Grade-I,
Working under Sr. Section Engineer
(Carriage & Wagon)
Nizamuddin, New Delhi - Applicant

(By Advocate: Ms. Meenu Mainee with Mr. HK Bajpai)

Versus

Union of India: Through

1. General Manager,
Northern Railway,
Baroda House, New Delhi
2. Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi
3. Sr. Section Engineer (Carriage & Wagon)
Nizamuddin, New Delhi
4. Anil Kumar Tandon,
S/o Sh. ON Tandon,
Sr. Section Engineer,
TKD, New Delhi

(By Advocates: Shri Amit Kumar and Mr. Satpal Singh)

: O R D E R (ORAL) :**Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that she has been instructed by her client to withdraw the OA. Permission is accorded.

2. The OA is dismissed as withdrawn. There shall be no order as to costs.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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